Annexure 4

Name of Corporate Debtor : Raheja Developers Limited- Project Raheja Revanta **Date of Commencemnt of CIRP : 8 June 2026** **(Version 5: Pursuant to claims received and updated as on 29 October 2026)**

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	M/s. Betterchoice Realtors Private Limited		05-Sept-26	329,812,106	-	Unsecured	-	-	Yes	0.00%	-	-	-	329,812,106	Total Amount is Under Verification
2	Next Generation Projects Pvt. Ltd.		05-Sept-26	320,653,593	-	Unsecured	-	-	Yes	0.00%	-	-	-	320,653,593	Total Amount is Under Verification
3	Punjab National Bank		05-Sept-26	5,858,355,542	215,495,966	Unsecured	-	-	No	1.91%	106,336,100	-	5,642,859,576	-	The claim amount of INR 5,53,65,23,476 is not considered, as the same does not pertains to loan granted and utilized in Project Raheja Revanta. In this regard, it is relevant to note that no material information/details were furnished by the Claiment, which establishs that the remaining facilities form part of the debt of Project Raheja Revanta and the proceeds of the same were utilised in execution of the Project Raheja Revanta.
Total				**6,508,821,241**	**215,495,966**		**-**	**-**		**1.91%**	**106,336,100**	**-**	**5,642,859,576**	**650,465,699**	